Sixteenth Loksabha

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Title: The Minister of Health and Family Welfare laid a statement regarding the status of implementation of the recommendations contained in the 99thand 103rd Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2017- 18) (Demand No. 42), pertaining to the Department of Health and Family Welfare and 100th and 104th Reports on Demands for Grants (2017-18) (Demand No. 43), pertaining to the Department of Health Research, Ministry of Health and Family Welfare.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): With your permission, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 99th and 103rd Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2017-18) (Demand No. 42), pertaining to the Department of Health and Family Welfare and 100th and 104th Reports on Demands for Grants (2017-18) (Demand No. 43), pertaining to the Department of Health Research, Ministry of Health and Family Welfare.

... (*Interruptions*)